

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA

UNSTARRED QUESTION NO. 1511
TO BE ANSWERED ON 02.08.2021

FINANCIAL ASSISTANCE TO FAMILIES OF COVID-19 AFFECTED
JOURNALISTS

1511. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) whether it is a fact that Government has approved financial assistance to the families of journalists who succumbed to the COVID-19;
- b) if so, the details in this regard; and
- c) the number of families who have been given assistance so far?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) to (c): The Government undertook a special drive for providing financial assistance to the families of journalists who succumbed to COVID-19. On the basis of applications received by the Press Information Bureau and which fulfill the criteria laid under the Journalist Welfare Scheme (JWS) administered by this Ministry, a sum of Rs. 5.05 crore was approved during 2020 and 2021 for financial assistance @Rs.5,00,000/family to each of 101 families of journalists who died due to COVID-19.
